$\frac{Form.1}{}$ List of cases filed in e-filing during the month of March, 2024

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e- filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna					1		
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam						7.5	

	Form.2 List of cases in which e-payment of Court Fee was made during the month of March, 2024										
Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)				
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna									
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam		· · ·							

	List of cases in whic	h Electronic Se		Form.3 cess has taken place during	the month	of March, 2024	
Sl.No	Court	Court District Case I		se No. Petitioner Name Vs Respondent Name Advo		Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna					
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam					

	$\frac{Form.4}{}$ List of total number of cases randomly allocated during the month of March, 2024									
Sl.No	Court Court Case Count Name No. Type Case Count		Case Count (No. of Cases randomly allocated)							
(1)	(2)	(3)	(4)	(5)	(6)	(7)				
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna								
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam			1	Not Applicable				

Form.5
List of cases in which Hearing in Case Management was held during the month of March, 2024

S1.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing	
(1)	(2)	(2) (3) (4) (5)		(6)	(7)	(8)		
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada							
2	Special Judge for Trial and Disposal of Commercial Disputes	Disposal of Visakhapatnam COS 6/2021 Vs.		23.04.2021	21.03.2024			
3	Special Judge for Trial and Disposal of Commercial Disputes	cial Judge for Trial another Plaintiffs and Disposal of Visakhapatnam COS 8/2021 Vs. CREC Constructions and three Vs.		Sri K. Rama Kireeti for Plaintiffs Vs. Sri CVSL Raju for D1 to D4	07.09.2021	21.03.2024		
4	Special Judge for Irial and Disposal of Vischbonstnam COS 14/2021 Vs.		The Wesman Engineering Co. Pvt.	Sri Vivek Gupta for plaintiff Vs. Sri K. Rama Kireeti for Defendant	07.12.2021	28.03.2024		

	Form	.6			
Contested Commercial Cas	es disposed	during the	month	of March,	2024

S1. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna		5									

SI. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 20/2022	M/s. Sri Sai Tripura Developers Vs. M/s.UVN Real Estates and Developers and two others	Sri V. Satish for Petitioner Vs. Sri S. Narayana for R1 to R3	21.10.2022	Not applicable	11.03.2024	507 days	Contested	-	-	U/sec.9 of Arb. & Con. Act

	Form.7 Summary of Commercial Cases during the month of March, 2024										
S1.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada Krishn		73	3	1	75					
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	135	8	9	134					

